



भारत निर्वाचन आयोग सचिवालय
SECRETARIAT OF THE ELECTION COMMISSION OF INDIA

निर्वाचन सदन, अशोक रोड, नई दिल्ली-110001

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 437/6/CG-HP/ECI/LET/FUNCT/MCC/2024

Dated: 21st March, 2024

To

Secretary,
Government of India
Ministry of Electronics and Information Technology,
New Delhi-110001.

[Kind attn: Mr. Shobhendra Bahadur, Director(Pers)]

Subject: - Regarding no further delivery of Messages regarding Viksit Bharat during Model Code of Conduct.

Sir/Madam,

I am directed to refer to Ministry of Electronics and Information Technology letter No. 7(1)/2023-GC, dated 16.03.2024, received from Director(Pers), on the subject cited, wherein it has been mentioned that the 'WhatsApp messages' referred in the letter were sent out on 15th March i.e. before the MCC came into force. It was informed in that letter that though the letters were sent out before MCC period, but due to system architecture and network limitations it is possible that some letters have a delayed delivery.

The Commission has received complaints from various quarters that such messages are still being delivered on citizens' phones. Since the MCC is now in force, you are hereby directed to ensure forthwith that no further delivery of 'WhatsApp messages' take place during MCC period. A compliance report in this regard may be sent immediately.

Yours faithfully,


(NARENDRA N. BUTOLIA)
SR. PRINCIPAL SECRETARY